

ADM/94/2012

Office of the
Pri. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Date: 28.07.2022.

NOTIFICATION

In view of establishment of the Court of Senior Civil Judge & JMFC, Hosakote vide Notification No. GOB(I) 2/2022 dated 28.07.2022 of the Hon'ble High Court of Karnataka, Bengaluru, read with Notification-1 No. LAW 189 LCE 2013 dated 27.03.2015 of the Government of Karnataka, Bengaluru, all the cases pending before the Courts of Senior Civil Judge, Bengaluru Rural District, Bengaluru, pertaining to the jurisdiction of Revenue Taluk of Hosakote are transferred to the Court of Senior Civil Judge & JMFC, Hosakote.

The Advocates and parties may be instructed to appear before the concerned transferee Court on the date of hearing.

14307
I/c. Pri. District & Sessions Judge,
Bengaluru Rural District,

Bengaluru
Pri. District & Sessions Judge
Bengaluru Rural District
Bengaluru

Copy forwarded for information and necessary action to:

1. The Principal Senior Civil Judge, Bengaluru Rural District, Bengaluru
2. The I Addl./ III Addl./ IV Addl./ V Addl./ VII Addl./ VIII Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru
3. Web-Host
4. Proceedings file.
5. Office copy.